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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

O.A. 1414/95.

Dt. of Decision : 04-12-95.

N. Narasimha Sastry

.. Applicant.

Vs

1. The Union of India rep. by
The Chief Postmaster General,
A.P.Circle, Hyderabad.
2. The Director of Postal Services,
O/o the Postmaster General,
Kurnool Region, Kurnool.
3. The Sub-Divl. Inspector Postal,
Jammalamadugu Sub-Division,
Jammalamadugu, Cuddapah.
4. The Supdt., of Post Offices,
Cuddapah Division, Cuddapah.
5. S. Mahaboob Basha & Enquiry Officer,
Asst. Superintendent of Post Offices,
(Headquarters), Proddatur. .. Respondents.

Counsel for the Applicant : Mr. K.S.R. Anjaneyulu

Counsel for the Respondents : Mr. V. Bhimanna, Addl.CGS^C.

CORAM:

THE HON'BLE SHRI JUSTICE V. NEELADRI RAO : VICE CHAIRMAN

THE HON'BLE SHRI R. RANGARAJAN : MEMBER (ADMN.)

DA.1414/95

Judgement

(As Per Hon. Mr. Justice V. Neeladri Rao, VC)

Heard Sri K.S.R. Anjaneyulu, learned counsel for the applicant and Sri V. Bhimanna, learned counsel for the respondents.

2. This DA was filed praying for setting aside order dated 9-11-1995 whereby the request for the applicant to have the assistance of Sri P. Subbarayudu, Sub-Post Master, Sunnapurallapalli, which was denied and praying for a consequential direction to the respondents to allow the applicant to have the service of Sri P. Subbarayudu, as defence assistant in the disciplinary proceedings pending inquiry.

3. It is now stated that the request of the applicant is conceded and this DA had ^{Kas} become infructuous and accordingly this DA is dismissed. No costs.//

(R.Rangarajan)
Member (Admn.)

(V. Neeladri Rao)
Vice Chairman

Dated : December 4, 95
Dictated in Open Court Deputy Registrar (J) CC

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To

1. The Chief Postmaster General, Union of India, A.P.Circle, Hyderabad.
2. The Director Postal Services, O/o the Postmaster General, Kurnool Region, Kurnool.
3. The Sub Divisional Inspector Postal, Jammalamadugu Sub Division, Jammalamadugu, Cuddapah.
4. The Superintendent of Post Offices, Cuddapah Divn, Cuddapah.
5. S.Mahabob Basha & Enquiry Officer, Asst.Superintendent of Post Offices, H.Qrs.Proddatur.
6. One copy to Mr.K.S.R.Anjaneyulu, Advocate, CAT.Hyd.
7. One copy to Mr. V.Bhimanna, Addl.CGSC.CAT.Hyd.
8. One copy to Library, CAT.Hyd. (9) One spare copy.

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE V.NEELADRI RAO
VICE CHIEFMAN

AND

THE HON'BLE MR.R.RANGARAJAN :M(A)

DATED: 12 -1995

ORDER/JUDGMENT

M.A./R.A./C.A.No.

in

O.A.No. 1414/95

T.A.No.

(W.P.No.)

Admitted and Interim directions
Issued.

Allowed.

Disposed of with directions.

Dismissed.

Dismissed as withdrawn.

Dismissed for default.

Ordered/Rejected.

No order as to costs.

No Spare Copy

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